## NOTIFICATION BY THE HIGH COURT OF JUDICATURE APPELLATE SIDE, BOMBAY

## No. A. 3935/76/2025

It is hereby certified that the below mentioned Civil Judge, Junior Division and Judicial Magistrate First Class have satisfactorily completed their probation period as per proviso to Rule 13(1),13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department: No. PC-1414/(M.No.73/14)/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as 'permanent employees' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4

Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	continuous service	Date of Permanency (confirmation)
<u> </u>	(1)	(2)	(3)	(4)
1	Shri Pratap Vishnu Sapakal, Civil Judge, Junior Division and Judicial Magistrate, First Class, Risod, Washim	Civil Judge, Junior Division	22/08/2016	21/08/2019
2	Shri Dinesh Mukund Gaikwad, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Risod, Washim	Civil Judge, Júnior Division	22/08/2016	28/09/2019
3	Smt. Sandhya Yuvraj Sul, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Newasa, Ahmednagar	Civil Judge, Junior Division	22/08/2016	12/05/2020
4	Smt. Rohini Ashok Jadhav, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ulhasnagar, Thane	Civil Judge, Junior Division	22/08/2016	04/10/2019
5	Smt. Sheetal Vitthal Salvi, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Panvel, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	03/09/2019
6	Shri Sushil Kashinath Sonawane, 9 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	09/09/2019

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	continuous service	Date of Permanency (confirmation)	
	(1)	(2)	(3)	(4)	
7	Smt. Vasanti Raghunath Malode, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gadchiroli	Civil Judge, Junior Division	22/08/2016	30/08/2019	<
8	Smt. Neha Vaijanath Ranveer, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Savner, Nagpur	Civil Judge, Junior Division	22/08/2016	19/09/2019	X
9	Smt. Vidya Shripati Kasbe, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shrirampur, Ahmednagar	Civil Judge, Junior Division	22/08/2016	25/08/2019	
10	Smt. Dhanashree Arvind Darveshi, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Tasgaon, Sangli	Civil Judge, Junior Division	22/08/2016	21/08/2020	
11	Shri Ashish Dattatraya Suryawanshi, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Dharangaon, Jalgaon	Civil Judge, Junior Division	22/08/2016	27/08/2019	x.
12	Smt. Neelam Jaikishor Pethe, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Hinganghat, Wardha	Civil Judge, Junior Division	22/08/2016	21/08/2019	x
13	Shri Sujay Prakashrao Pandav, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kalamnuri, Hingoli	Civil Judge, Junior Division	22/08/2016	27/08/2019	x
14	Shri Mukul Mukund Kalyankar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Akkalkot, Solapur	Civil Judge, Junior Division	22/08/2016	31/08/2019	ν.
15	Shri Vijaykumar Jaysing Jadhav, 10 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, , Nagpur	Civil Judge, Junior Division	22/08/2016	27/08/2019	、

Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	continuous service	Date of Permanency (confirmation)	
	(1)	(2)	(3)	(4)	1
16	Smt. Vaishali Digamberrao Shirse, Civil Judge, Junior Division and Judicial Magistrate, First Class, Palam, Parbhani	Civil Judge, Junior Division	22/08/2016	21/08/2020	
17	Shri Mangesh Dayaram Birhari, Judicial Magistrate, First Class, M.V. Court, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2019	
18	Shri Sharadchandra Panditrao Jadhav, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, Pune	Civil Judge, Junior Division	22/08/2016	21/08/2019	
19	Smt. Nazakatbi Abdul Latif Shaikh, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Akkalkot, Solapur	Civil Judge, Junior Division	22/08/2016	25/08/2019	
20	Shri Vikas Savata Shinde, Civil Judge, Junior Division and Judicial Magistrate, First Class, Ner, Yavatmal	Civil Judge, Junior Division	22/08/2016	21/08/2019	
21	Smt. Kanchan Jaywant Khomane, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pandharpur, Solapur	Civil Judge, Junior Division	22/08/2016	27/09/2019	-
22	Shri Vikas Shivaji Waghmode, Civil Judge, Junior Division and Judicial Magistrate, First Class, Chakur, Latur	Civil Judge, Junior Division	22/08/2016	25/08/2019	
23	Shri Anant Himmatrao Bajad, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Junnar, Pune	Civil Judge, Junior Division	22/08/2016	07/09/2019	`
24	Shri Vishnu Ramchandra Doifode, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, Pune	Civil Judge, Junior Division	22/08/2016	04/09/2019	
25	Smt. Sonali Laxman Soyanke, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhandara	Civil Judge, Junior Division	22/08/2016	14/03/2020	`

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	(1)	(2)	(3)	(4)
26	Shri Mohan Shankarrao Poul, 7 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Yavatmal	Civil Judge, Junior Division	22/08/2016	07/09/2019
27	Smt. Gurmit Kaur Rajnarayan Tandon, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Uran, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	28/09/2019
28	Shri Mahendra Hanumant Shitole, 6 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Satara	Civil Judge, Junior Division	22/08/2016	31/08/2019
29	Smt. Swati Harishchandra Telgaonkar, Civil Judge, Junior Division and Judicial Magistrate, First Class, P.M.C. Court, Pune	Civil Judge, Junior Division	22/08/2016	21/08/2019
30	Shri Subhash Dattarao Tare, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mangrulpir, Washim	Civil Judge, Junior Division	22/08/2016	02/09/2019
31	Shri Shahaji Dattarao Bhosale, Civil Judge, Junior Division and Judicial Magistrate, First Class, Wani, Yavatmal	Civil Judge, Junior Division	22/08/2016	21/09/2019
32	Shri Nitin Ramesh Dhoke, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Digras, Yavatmal	Civil Judge, Junior Division	22/08/2016	08/09/2019
33	Smt. Priyanka Vijaykumar Chidre, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Loha, Nanded	Civil Judge, Junior Division	22/08/2016	21/08/2019
34	Shri Nitin Niwrutti Chintamani, 11 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	28/08/2019
35	Smt. Sonpari Mahendra Gade, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Savner, Nagpur	Civil Judge, Junior Division	22/08/2016	30/08/2019

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
36	Shri Prakash Chunni Bachhale, Civil Judge, Junior Division and Judicial Magistrate, First Class, Jath, Sangli	Civil Judge, Junior Division	22/08/2016	06/09/2019
37	Smt. Pratibha Sagar Mule, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Phaltan, Satara	Civil Judge, Junior Division	22/08/2016	12/09/2019
38	Shri Pandurang Ankush Ghote, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sindewahi, Chandrapur	Civil Judge, Junior Division	22/08/2016	05/09/2019
39	Smt. Jaheda Mohmed Mistry, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sawantwadi, Sindhudurg at Oros	Civil Judge, Junior Division	22/08/2016	17/09/2019
40	Shri Anant Radhakishan Tengse, Civil Judge, Junior Division and Judicial Magistrate, First Class, Akole, Ahmednagar	Civil Judge, Junior Division	22/08/2016	26/08/2019
41	Shri Shailendra Nandkishor Patil, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Daund, Pune	Civil Judge, Junior Division	22/08/2016	21/08/2019
42	Shri Amol Shriram Shinde, 9 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, , Pune	Civil Judge, Junior Division	22/08/2016	21/08/2019
43	Shri Ravi Satyabhan Mankar, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Umred, Nagpur	Civil Judge, Junior Division	22/08/2016	24/08/2019
44	Shri Pradip Madan Mane, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kinwat, Nanded	Civil Judge, Junior Division	22/08/2016	21/08/2019
45	Shri Santosh Hari Age, 2 <sup>nd°</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kalyan, Thane	Civil Judge, Junior Division	22/08/2016	21/08/2019

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
46	Shri Rahul Bhalchandra Kulkarni, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Atpadi, Sangli	Civil Judge, Junior Division	22/08/2016	30/08/2019
47	Smt. Sangita Kisanrao Tonpe, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pen, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	29/08/2019
48	Shri Kashinath Gangadhar Mendhe, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kinwat, Nanded	Civil Judge, Junior Division	07/11/2016	14/11/2019
49	Smt. Shravanti Vijayrao Rajkuntwar, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Darwha, Yavatmal	Civil Judge, Junior Division	22/08/2016	02/09/2019
50	Shri Alok Ashok Pandey, 10 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pune	Civil Judge, Junior Division	22/08/2016	12/10/2019
51	Shri Bhushan Shankar Wadhai, Civil Judge, Junior Division and Judicial Magistrate, First Class, Dhadgaon, Nandurbar	Civil Judge, Junior Division	22/08/2016	03/09/2019
52	Shri Vikram Ambadas Avhad, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sadak – Arjuni, Gondia	Civil Judge, Junior Division	22/08/2016	24/08/2019
53	Shri Amarjeet Bharatrao Jadhav, Civil Judge, Junior Division and Judicial Magistrate, First Class, Hadgaon, Nanded	Civil Judge, Junior Division	22/08/2016	28/08/2019
54	Shri Ravi Pandurang Thore, Civil Judge, Junior Division and Judicial Magistrate, First Class, Ajara, Kolhapur	Civil Judge, Junior Division	22/08/2016	21/08/2019
55	Smt. Sujata Rakesh Bandal, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Palghar, Thane	Civil Judge, Junior Division	22/08/2016	21/08/2020

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	(1)	(2)	(3)	(4)	1
56	Shri Nilesh Prabhakar Wasade, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kalyan, Thane	Civil Judge, Junior Division	22/08/2016	30/08/2019	
57	Shri Sanjay Pandharinath Bunde, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jath, Sangli	Civil Judge, Junior Division	22/08/2016	24/08/2019	C
58	Smt. Seema Ajay Ladse, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, , Chandrapur	Civil Judge, Junior Division	22/08/2016	21/08/2019	
59	Shri Satish Gopalrao Gore, Civil Judge, Junior Division and Judicial Magistrate, First Class, Desaiganj, Gadchiroli	Civil Judge, Junior Division	22/08/2016	29/08/2019	۱ ۲
60	Smt. Priyanka Purushottam Natu, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Basmatnagar, Hingoli	Civil Judge, Junior Division	22/08/2016	17/03/2020	
61	Shri Sagar Sham Jadhav, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kamptee, Nagpur	Civil Judge, Junior Division	22/08/2016	17/09/2019	· · ·
62	Smt. Meena Waman Jadhav, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhor, Pune	Civil Judge, Junior Division	22/08/2016	30/08/2019	l v
63	Shri Shankar Balkisanji Tiwari, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhusawal, Jalgaon	Civil Judge, Junior Division	22/08/2016	21/08/2019	
64	Shri Yogeshwar Jaisingh Valvi, Civil Judge, Junior Division and Judicial Magistrate, First Class, Chamorshi, Gadchiroli	Civil Judge, Junior Division	22/08/2016	21/08/2019	
65	Shri Pratik Vijay Kapadia, Civil Judge, Junior Division and Judicial Magistrate, First Class, Guhagar, Ratnagiri	Civil Judge, Junior Division	22/08/2016	31/08/2019	

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Sr. No.	•	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	continuous service	Permanency (confirmation)
	(1)	(2)	(3)	(4)
66	Smt. Savita Appaso Mali, 5 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, Pune	Civil Judge, Junior Division	22/08/2016	13/09/2019
67	Shri Akshay Sambhaji Jagatap, Civil Judge, Junior Division and Judicial Magistrate, First Class, Shirur Kasar, Beed	Civil Judge, Junior Division	22/08/2016	23/09/2019
68	Shri Siddharth Bhimrao Dhembare, Civil Judge, Junior Division and Judicial Magistrate, First Class, Mudkhed, Nanded	Civil Judge, Junior Division	22/08/2016	03/09/2019
69	Shri Gajendra Onkarrao Wankhade, Civil Judge, Junior Division and Judicial Magistrate, First Class, Parshivani, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2019
70	Shri Ravindra Laxman Rathod, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kalmeshwar, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2019
71	Shri Vijay Vishwanath Jatal, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Raver, Jalgaon	Civil Judge, Junior Division	22/08/2016	16/09/2019
72	Shri Lalit Vasantrao Shrikhande, 2 <sup>nd</sup> Joint Judicial Magistrate, First Class, Khadki (Contt.), Pune	Civil Judge, Junior Division	22/08/2016	16/09/2019
73	Shri Anirudha Sunil Rane, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Miraj, Sangli	Civil Judge, Junior Division	22/08/2016	21/08/2020
74	Shri Vishal Shravan Dhondage, Civil Judge, Junior Division and Judicial Magistrate, First Class, Arni, Yavatmal	Civil Judge, Junior Division	22/08/2016	25/08/2019
75	Shri Pravesh Dudhaji Azade, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagbhid, Chandrapur	Civil Judge, Junior Division	22/08/2016	25/08/2019

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	continuous service	Date of Permanency (confirmation)	
	(1)	(2)	(3)	(4)	1
76	Smt. Bhagyashri Mahadev Kothavale, 12 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	08/09/2019	
77	Smt. Anjali Rohidas Fakrabadkar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Washim	Civil Judge, Junior Division	22/08/2016	26/08/2019	
78	Shri Pankaj Bhimrao Pawar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Malkapur, Kolhapur	Civil Judge, Junior Division	22/08/2016	26/09/2019	
79	Shri Avdhut Avinash Babar, 6 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Belapur, Thane	Civil Judge, Junior Division	22/08/2016	15/09/2019	
80	Smt. Rohini Sambhaji Patil, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sangli	Civil Judge, Junior Division	22/08/2016	21/08/2020	1
81	Shri Arif Harun Shaikh, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Akot, Akola	Civil Judge, Junior Division	22/08/2016	21/02/2020	- <sup>2</sup>
82	Smt. Shubhangi Govindrao Meshram, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chandrapur	Civil Judge, Junior Division	22/08/2016	25/08/2019	- -
83	Shri Satish Shaliklal Jaiswal, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sengaon, Hingoli	Civil Judge, Junior Division	22/08/2016	27/08/2019	
84	Shri Suresh Vishnu Nimase, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pachora, Jalgaon	Civil Judge, Junior Division	22/08/2016	21/08/2019	•
85	Smt. Gopika Shivaji Bora, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pachora, Jalgaon	Civil Judge, Junior Division	22/08/2016	31/08/2019	

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)	
	(1)	(2)	(3)	(4)	
86	Shri Arhat Vishwanath Pandit, Civil Judge, Junior Division and Judicial Magistrate, First Class, Pauni, Bhandara	Civil Judge, Junior Division	22/08/2016	30/08/2019	   (
87	Shri Vikram Satish Agarwal, Civil Judge, Junior Division and Judicial Magistrate, First Class, Chandgad, Kolhapur	Civil Judge, Junior Division	22/08/2016	17/09/2019	\
88	Shri Ravi Ramdas Khamatkar, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Morshi, Amravati	Civil Judge, Junior Division	22/08/2016	10/09/2019	
89	Shri Nagesh Prabhakar Deshpande, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kurkheda, Gadchiroli	Civil Judge, Junior Division	22/08/2016	24/08/2019	, '
90	Shri Rajnikant Shesherao Jagtap, Civil Judge, Junior Division and Judicial Magistrate, First Class, Yawal, Jalgaon	Civil Judge, Junior Division	22/08/2016	21/08/2019	<
91	Smt. Sonali Mangesh Birhari, 13 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	03/09/2019	
92	Shri Rahul Prakash Shinde, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nanded	Civil Judge, Junior Division	22/08/2016	06/09/2019	•
93	Shri Vishal Vishnu Deshmukh, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Baramati, Pune	Civil Judge, Junior Division	22/08/2016	21/08/2019	,
94	Smt. Ranjana Madhao Thaware, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ulhasnagar, Thane	Civil Judge, Junior Division	22/08/2016	02/10/2019	· \*
95	Smt. Vaishali Vivek Raut (Karmore), Assistant Charity Commissioner, Jalgaon	Civil Judge, Junior Division	22/08/2016	27/03/2020	٢

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	(1)	(2)	(3)	(4)	1
96	Shri Gajanan Shivdas Badgujar, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Daund, Pune	Civil Judge, Junior Division	22/08/2016	29/08/2019	1
97	Smt. Madhuri Mahendra Bade, 6 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalgaon	Civil Judge, Junior Division	22/08/2016	02/09/2019	,
98	Shri Jahed Jakirhusain Inamdar, 14 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	05/10/2019	۲ ۲
99	Smt. Seema Bhagwantrao Ghute, 6 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhiwandi, Thane	Civil Judge, Junior Division	22/08/2016	09/09/2019	
100	Smt. Lata Kiran Sapkal, 11 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, , Pune	Civil Judge, Junior Division	22/08/2016	24/08/2019	
101	Shri Vishal Mahanand Gaikwad, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sakoli, Bhandara	Civil Judge, Junior Division	22/08/2016	15/09/2019	· .
102	Shri Vishwas Pandurang Shinde, Judicial Magistrate, First Class, Kalyan Railway, Thane	Civil Judge, Junior Division	22/08/2016	25/08/2019	. 1
103	Smt. Aarti Madhav Shinde, 5 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Latur	Civil Judge, Junior Division	22/08/2016	28/08/2019	ĸ
104	Shri Dattatray Bhagwan Sathe, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Osmanabad	Civil Judge, Junior Division	22/08/2016	21/08/2019	
105	Shri Uday Sahebrao Jadhav, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vasai, Thane	Civil Judge, Junior Division	22/08/2016	15/09/2019	

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)	
	(1)	(2)	(3)	(4)	
106	Shri Kundlik Sudhakar Khandare, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kandhar, Nanded	Civil Judge, Junior Division	22/08/2016	21/08/2019	~
107	Smt. Shruti Chandrakant Nirmale, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Dindori, Nashik	Civil Judge, Junior Division	13/11/2017	04/12/2020	-
108	Shri Nitesh Bhimrao Rathod, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ausa, Latur	Civil Judge, Junior Division	13/11/2017	19/11/2020	
109	Shri Sandeep Devidas Sonawane, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, Kolhapur	Civil Judge, Junior Division	13/11/2017	22/11/2020	-
110	Smt. Priyanka Kishor Karwande, Assistant Charity Commissioner, Chandrapur	Civil Judge, Junior Division	13/11/2017	18/05/2021	-
111	Smt. Swati Ganpat Jadhav, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pusad, Yavatmal	Civil Judge, Junior Division	13/11/2017	12/11/2021	-
112	Shri Govind Sitaram Varpe, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pusad, Yavatmal	Civil Judge, Junior Division	13/11/2017	12/11/2020	r
113	Smt. Shaziya Kamran Khan, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vaijapur, Aurangabad	Civil Judge, Junior Division	13/11/2017	08/12/2020	ſ
114	Shri Pritesh Chandrashekhar Deshpande, 19 <sup>th</sup> Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	13/11/2017	22/11/2020	(
115	Shri Ankush Atmaram Pacharne, Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate, First Class, Wai, Satara	Civil Judge, Junior Division	13/11/2017	22/11/2020	<

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	(1)	(2)	(3)	(4)
116	Shri Sameer Kader Shaikh, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Wani, Yavatmal	Civil Judge, Junior Division	13/11/2017	22/11/2020
117	Smt. Amruta Charudatta Joshi, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kallam, Osmanabad	Civil Judge, Junior Division	13/11/2017	16/11/2020
118	Smt. Prerana Rajaram Nikam, Assistant Charity Commissioner, Latur	Civil Judge, Junior Division	13/11/2017	14/11/2020
119	Smt. Pruthavi Sanjay Patil, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Umarkhed, Yavatmal	Civil Judge, Junior Division	13/11/2017	12/11/2020
120	Smt. Prachi Ravindra Kulkarni, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chikhali, Buldhana	Civil Judge, Junior Division	13/11/2017	12/11/2020
121	Smt. Vaishali Amol Lavandkokate, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kale Kheriwade, Kolhapur	Civil Judge, Junior Division	13/11/2017	21/02/2022
122	Smt. Priyanka Ambalal Patel, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shrirampur, Ahmednagar	Civil Judge, Junior Division	13/11/2017	15/11/2020
123	Smt. Vijayalakshmi Raghunath Kulkarni, 3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vaijapur, Aurangabad	Civil Judge, Junior Division	13/11/2017	16/11/2020
124	Smt. Najmeen Salimsha Sayyad, Assistant Charity Commissioner, Ratnagiri	Civil Judge, Junior Division	13/11/2017	24/11/2020
125	Smt. Sonali Jawaharlal Nimbalkar, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Osmanabad	Civil Judge, Junior Division	13/11/2017	14/12/2020

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Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
126	Shri Chandramohan Mohan Kharkar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalgaon- Jamod, Buldhana	Civil Judge, Junior Division	13/11/2017	08/12/2020
127	Smt. Sneha Rajendra Jadhao, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Anjangaon, Amravati	Civil Judge, Junior Division	13/11/2017	25/11/2020
128	Shri Prasad Shankarrao Girgaonkar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Patan, Satara	Civil Judge, Junior Division	13/11/2017	25/11/2020
129	Shri Ravindra Madhukarrao Bhende, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Wai, Satara	Civil Judge, Junior Division	13/11/2017	17/11/2020
130	Smt. Vrushali Jitendra Ghadigaonkar Raojadeja, Civil Judge, Junior Division and Judicial Magistrate, First Class, Phulambari, Aurangabad	Civil Judge, Junior Division	13/11/2017	26/11/2020
131	Shri Kedar Arvind Powar, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Udgir, Latur	Civil Judge, Junior Division	13/11/2017	12/11/2020
132	Shri Pravin Pundlik Bagul, 4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pandharpur, Solapur	Civil Judge, Junior Division	13/11/2017	21/11/2020
133	Smt. Maya Popatrao Mathure, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Omerga, Osmanabad	Civil Judge, Junior Division	13/11/2017	12/11/2020
134	Shri Aarish Shaifoddin Shaikh, 2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Umarkhed, Yavatmal	Civil Judge, Junior Division	13/11/2017	15/11/2020
135	Smt. Aprna Balwant Kadian, 5 <sup>th</sup> Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate, First Class, Aurangabad	Civil Judge, Junior Division	13/11/2017	30/11/2020

Sr. No.	Name of Judicial Officers and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
_	(1)	(2)	(3)	(4)
136	Smt. Nutan Atul Tekale Bhosle, Assistant Registrar, Maharashtra State Human Rights Commission, Mumbai	Civil Judge, Junior Division	13/11/2017	18/11/2020
137	Smt. Uma Yash Borade Kapoor, 4 <sup>th</sup> Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate, First Class, Panvel, Raigad at Alibag	Civil Judge, Junior Division	13/11/2017	30/11/2020
138	Smt. Sneha Madhukarrao Mane, 15 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	13/11/2017	04/12/2020
139	Shri Atul Ashok Kore, 7 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhiwandi, Thane	Civil Judge, Junior Division	13/11/2017	12/05/2021
140	Smt. Anamika Anant Motale Pore, Judicial Magistrate, First Class, Railway Court, Aurangabad	Civil Judge, Junior Division	13/11/2017	22/11/2020
141	Shri Bhagwan Dnyanoba Chokhat, 6 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pimpri- Chinchwad, Pune	Civil Judge, Junior Division	13/11/2017	22/11/2020
142	Smt. Prachi Narayan Gosavi, Judge, Co-operative Court, Mumbai	Civil Judge, Junior Division	13/11/2017	30/11/2020
143	Smt. Archana Manoj Gaikwad, 3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ambad, Jalna	Civil Judge, Junior Division	13/11/2017	19/11/2020

High Court of Judicature at Bombay

Dated :- 2-6 March, 2025

26/3/25

( Sameer S. Adkar ) Registrar General

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1)	The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
2)	The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
3)	The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
4)	The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)
5)	The Accountant General, Maharashtra – I, Mumbai
6)	The Accountant General, Maharashtra – II, Nagpur
7)	The Manager, Government Central Press, Mumbai.
8)	The Pay and Accounts Officer, Mumbai.
9)	The Principal District and Sessions Judge,
10)	The President, Maharashtra State Co-operative Court, Mumbai
11)	The Charity Commissioner, Mumbai
12)	The Chairperson, Maharashtra State Human Rights Commission, Mumbai
13)	The concerned 143 Judicial Officers

High Court of Judicature at Bombay

Dated : 2.6 March, 2025

For Registrar General

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